

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. NO. 3167/1992

13

New Delhi this the 6th day of November, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI S. P. BISWAS, MEMBER (A)

Manoj Singh S/O Gian Singh,
Ex Casual Labourer,
Directorate of Estates,
R/O A-60, Laxmi Bai Nagar,
New Delhi.

... Applicant

(None present for the Applicant)

-Versus-

1. Union of India through
Secretary, Ministry of
Personnel, Public Grievances
and Training, North Block,
New Delhi.

2. The Director of Estates,
Directorate of Estates,
Nirman Bhawan,
New Delhi.

... Respondents

(By Shri N. S. Mehta, Sr. Standing Counsel)

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

None appeared for the applicant though the case was called out twice. The O.A. is accordingly dismissed for want of prosecution

Km

(K. M. Agarwal)
Chairman

S
(S. P. Biswas)
Member (A)

/as/